

4  
NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD

CA(CAA) No. 77/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.07.2017

Name of the Company: Hindpraksh Tradelink Pvt Ltd.  
Ahmedabad Chemicals Pvt Ltd.

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	SWATI SOPARKAR	ADVOCATE	APPLICANTS	Swati Soparkar
2.	BANDISH SOPARKAR with / for Swati Soparkar	"	"	B. Raveendra Babu

**ORDER**

Learned Advocate Ms. Swati Soparkar with Learned Advocate Mr. Bandish Soparkar present for Applicants.

Registry is directed to address the letter to the Registrar General, High Court of Gujarat requesting him to send the record in Company Application no. 479 and 480/2016 for the purpose of deciding CA(CAA) 77/2017.

List the matter on 13.07.2017.

B. Raveendra Babu 3/7/17  
BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL

Dated this the 3rd day of July, 2017.